Health Department Haryana

Order

In exercise of the powers conferred under 'The Haryana Epidemic Disease, COVID-19 Regulations, 2020' dated 11.03.2020 notified under Epidemic Disease Act 1897, all Cinema Halls, Gyms and Night Clubs shall remain closed till 31st March, 2020 w.e.f. 16th March 2020 in public interest, to prevent and control the spread of COVID-19.

This issues with the approval of Hon'ble Chief Minister.

RAJEEV ARORA. IAS

Additional Chief Secretary to Govt. Haryana Health Department

Endst. No. PS/ACSM 2020 8562

Dated |5/03/2010

A copy is forwarded to the following for kind information and necessary action please:

- 1. Additional Chief Secretary to Govt. of Haryana, Revenue & Disaster Management
- Additional Chief Secretary to Govt. of Haryana, Department of Home & Administration of Justice
- 3. Additional Chief Secretary to Govt., Haryana, Medical Education & Research
- 4. All the Divisional Commissioners in the State of Haryana.
- All the Deputy Commissioners in the State of Haryana
- 6. All the DCPs/SSPs in the State of Haryana

Deputy Director (IDSP)

For Additional Chief Secretary to Govt. Haryana Health Department

Endst. No. PS/ACSN/2020/8562

Dated 15/03/2020

A copy is forwarded to Chief Secretary, Haryana for kind information please.

For Additional Chief Secretary to Govt. Haryana

ity Director (IDSP)

Health Department